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BEFORE THE NATIONAL GREEN TRIBUNAL, EASTERN ZONE

BENCH, KOLKATA

I.A. NO. 30 OF 2026

IN

ORIGINAL APPLICATION NO.45 OF 2026 EZ

IN THE MATTER OF:

SUDHAKAR ROUT & ORS.

.....APPLICANTS

-VERSUS-

STATE OF ODISHA & ORS.

.....RESPONDENTS

I N D E X

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DATED:11.03.2026

PLACE: CUTTACK

AJIT PARIJA, ADVOCATE



(Enr. No.O-1247/2011)

Mob:-9861696411

Email: ajitparija27@gmail.com

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BEFORE THE NATIONAL GREEN TRIBUNAL, EASTERN ZONE**BENCH, KOLKATA****I.A. NO. OF 2026****IN****O.A NO. 45 OF 2026 EZ**

IN THE MATTER OF:

An application under Section 18 read with Section 14 of the National Green Tribunal Act, 2010 seeking early listing of O.A. No. 45 of 2026 (EZ);

AND

IN THE MATTER OF:

Sudhakar Rout & Ors.Applicants

-V E R S U S-

State of Odisha & Ors.Respondents

MEMO OF PARITES**IN THE MATTER OF:**

1. Sudhakar Rout, aged about 61 years, S/o-Bishwanath Rout, At-Aruha, Jharagadia, Dist-Jajpur, Odisha, 755024
2. Prakash Balasamant, aged about 52 years, S/o.Basanta Balasamanta, Bhubanpur, Garmadhupur, Dharmasala, Dist-Jajpur, Odisha, 755023
3. Sanjay Bal, aged about 68 years, S/o. Baidyanath Bal, Bhubanpur, Jajpur, Odisha, 755023

.....APPLICANTS

-V E R S U S-

1. State of Odisha, represented through, Secretary, Steel & Mines, Department, Govt. of Odisha, At-Secretariat Building, Bhubaneswar, Khurda, Pin-751001, Email:- revsec.od@nic.in



.....OPPOSITE PARTY NO. 1

2. Union of India, Represented, Through Secretary, Ministry of Environment, Forest and Climate Change, Jor Bagh Road, Aliganj, New Delhi, Pin-110003.
Email: secy-moef@nic.in

.....OPPOSITE PARTY NO.2

3. Chairman, State Environment Impact Assessment Authority (SEIAA), Odisha, Bhubaneswar, Acharya Vihar, Unit-IX, Bhubaneswar, Odisha, 751022,
Email: seiaaorissa@gmail.com

.....OPPOSITE PARTY NO.3

4. Odisha State Pollution Control Board, Represented through it's Chairman, Nilakantha Nagar, Bhubaneswar-12, Dist- Khurda, Pin-751012, Email:
chairman@ospboard.org

.....OPPOSITE PARTY NO.4

5. Member Secretary, Odisha State Pollution Control Board, A/118, Unit-VII, Nilakantha Nagar, Bhubaneswar, 751012, Email: paribesh1@ospboard.org

.....OPPOSITE PARTY NO.5

6. Director General of Mine Safety, Government of India, Bhubaneswar, Plot No. L-1, Nayapalli, Near Swosti Plaza Hotel, RRL Campus Post Office, Bhubaneswar-751013, Email: dgmsbhu22@gmail.com

.....OPPOSITE PARTY NO.6

7. Director of Minor Minerals, Head of Department Building, Unit-V, Bhubaneswar, 751001, Email: dirmines odisha@rediffmail.com

.....OPPOSITE PARTY NO.7

8. Chief Secretary, Govt. of Odisha, Lokaseba Bhawan, Bhubaneswar, 751001, Email: csori@nic.in

.....OPPOSITE PARTY NO.8

9. District Collector, Jajpur, At/P.O/Dist-Jajpur, Email:dm-jajpur@nic.in

.....OPPOSITE PARTY NO.9



10. Deputy Director of Mines, Jajpur Circle, At/P.O/Dist-Jajpur, 758001,
Email: ddm-jajpur.mm@gov.in

.....OPPOSITE PARTY NO.10

11. Tahasildar, Dharmasala, At/P.O/Dist-Jajpur, Email:
tldrtharmasala@gmail.com

.....OPPOSITE PARTY NO.11

12. Department of Water Resources, Rajiv Bhawan, Keshari Nagar,
Bhubaneswar, 751001, Email: wrsec.or@nic.in

.....OPPOSITE PARTY NO.12

13. Chief Engineer, Minor Irrigation, H.O.D, Building, Keshari Nagar, Unit-
V, Bhubaneswar, 751001, Email: cemi.odisha@gmail.com

.....OPPOSITE PARTY NO.13

14. Asst. Executive Engineer, M.I. Sub-Division, Badachana, Dist.-Jajpur,
Odisha, Email: eemidjajpur@yahoo.co.in

.....OPPOSITE PARTY NO.14

15. Satya Multiplex Private Limited, represented by its Executive Director
Jagdish Shankar Sahoo, At-Nayapalli, Bhubaneswar, 751012, Email:-
rahadpurbsq75@gmail.com

.....OPPOSITE PARTY NO.15

16. Sandeep Chandak, aged about 56 years, S/o. Late Madanlal Ctiandak, C/o.
Subash Chahdra Jena At- Ralisatri, P/o.- Saragada Mukundpur, Dist- Jajpur,
Odisha, lessee of Quarry No.3/4 & Quarry No.8,

.....OPPOSITE PARTY NO.16

17. Jagdish Shankar Sahoo At-Nayapalli, Bhubaneswar, 751012, lessee of
Quarry No.6, Email:-rahadpurbsq75@gmail.com,

.....OPPOSITE PARTY NO.17

18. Gyanaranjan Mohapatra, aged about 40 years, S/o-Late Bhagirathi
Mohapatra, At-Khosalipur, P.O-Sunguda, P.S-Badachana, Dist-Jajpur, lessee of
Quarry No.1

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.....OPPOSITE PARTY NO.18

19. Smiti Somen Acharya, S/o. Harmohan Acharya, At-Badapokharia, P.S-Nihalprasad, Dist-Dhenkanal, Pin-759016, lessee of Quarry No.4

.....OPPOSITE PARTY NO.19

20. Akhaya Kumar Parida, S/o.Laxmidhar Parida, At-Pakhare, P.O- Thanual, P.S-Dharamsala, Dist-Jajpur, Pin-755024, lessee of Quarry No.5

.....OPPOSITE PARTY NO.20

DATED:11.03.2026

AJIT PARIJA, ADVOCATE

PLACE:CUTTACK



(Enr. No.O-1247/2011)

Mob:-9861696411

Email: ajitparija27@gmail.com



**BEFORE THE NATIONAL GREEN TRIBUNAL, EASTERN ZONE
BENCH, KOLKATA**

I.A. NO. OF 2026

IN

O.A NO. 45 OF 2026 EZ

IN THE MATTER OF:

An application under Section 18 read with Section 14 of the
National Green Tribunal Act, 2010 seeking early listing of
O.A. No. 45 of 2026 (EZ);

AND

IN THE MATTER OF:

Sudhakar Rout & Ors.Applicants

-V E R S U S-

State of Odisha & Ors.Respondents

To,

The Hon'ble Chairman and his Lordships companion Judges of the Hon'ble
National Green Tribunal at New Delhi.

THE HUMBLE PETITION OF THE
APPLICANTS NAMED ABOVE;

MOST RESPECTFULLY SHEWETH:-

1. That, the present Original Application has been filed before this Hon'ble Tribunal inter alia complaining of serious environmental violations in respect of the Rahadpur Cluster, including illegal and uncontrolled blasting operations in breach of the Environmental Clearance conditions, and the contents of the Original Application may be read as part and parcel of the present application for the sake of brevity.



2. That, the matter was listed before this Hon'ble Tribunal on 10.03.2026. However, due to paucity of time, the matter could not be taken up on that date.
3. That, thereafter, the matter has been adjourned and posted to 04.05.2026.
4. That, in the meanwhile, uncontrolled blasting activity is continuing in the Rahadpur Cluster, causing grave and ongoing environmental consequences and posing an immediate threat to the surrounding area.
5. That, the Applicants state that the said blasting operations are affecting and causing damage to Ranibanda Dam and Paikarapur Dam, both of which are situated within a radius of about 500 metres from the Rahadpur Cluster.
6. That, the continuation of blasting activity in such close proximity to the aforesaid dams is in clear violation of the stipulations and safeguards contained in the Environmental Clearance and is fraught with serious environmental and public safety implications.
7. That, the injury complained of is recurring and continuing in nature, and every passing day of delay is likely to aggravate the damage to the said dams and the surrounding ecology.
8. That, unless the Original Application is taken up on an earlier date, the Applicants and the affected local environment may suffer irreparable loss and prejudice, which may not be adequately compensated at a later stage.
9. That, no prejudice shall be caused to the Respondents if the matter is listed on an earlier date for consideration, whereas grave prejudice would be caused to the Applicants and the environment if the matter remains pending till 04.05.2026.
10. That, this Hon'ble Tribunal, in the interest of justice and for effective protection of the environment, may graciously be pleased to direct early listing of the present Original Application.

PRAYER

In view of the facts and circumstances stated hereinabove, it is most humbly prayed that this Hon'ble Tribunal may graciously be pleased to:

✕

- a) Direct early listing of O.A. No. 45 of 2026 (EZ) on a date convenient to this Hon'ble Tribunal and prior to 04.05.2026;
- b) Pass such further order(s) as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the case.

And for this act of kindness the Applicants shall as in duty bound ever pray.

DATED: 11.03.2026

AJIT PARIJA, ADVOCATE

PLACE: CUTTACK



(Enr. No.O-1247/2011)

Mob:-9861696411

Email: ajitparija27@gmail.com

VERIFICATION

I, Sudhakar Rout, aged about 61 years, S/o-Bishwanath Rout, At-Aruha, Jharagadia, Dist-Jajpur, Odisha, 755024, I am the applicant no.1 and duly authorised by other applicant to swear the present affidavit and do hereby solemnly verify that the facts stated above are true to the best of my knowledge and belief, and no material facts have been concealed therefrom.

Date:11.03.2026

Place:Cuttack

ସୁଧାକର ରାଉତ

Signature of Applicant

Pr

PRADIPTA KUMAR MOHANTY
NOTARY, CUTTACK TOWN
REGD.No-ON-04/1995

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AFFIDAVIT

I, Sudhakar Rout, aged about 61 years, S/o-Bishwanath Rout, At-Aruha, Jharagadia, Dist-Jajpur, Odisha, 755024, do hereby solemnly affirm and state as follows:

1. That I am the Applicant No.1 in the accompanying Application and duly authorised by other applicants to swear the present affidavit and being aware of the facts thereof, I am competent to swear the present affidavit.
2. That the contents of the accompanying Application have been drafted by my counsel upon my instruction and the legal submissions therein are based upon legal advice, and are believed to be true and correct to the best of my knowledge and belief.
3. That the contents of the accompanying Application are not being reproduced in the present affidavit for the sake of brevity and the same may be read from the application and may be considered as a part and parcel of the present affidavit.

IDENTIFIED BY:

A. Parija
ADVOCATE
A. PARIJA

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DEPONENT

CERTIFICATE

Certified that due to want of cartridge papers thick and durable plain papers have been used. And further certified that the translated copy of the annexures in odia language shall be provided as and when required by this Hon'ble Tribunal. The contents on the O.A Petition has been read over and explain to the deponent in odia.

CUTTACK

DATE:11.03.2026

A. Parija
ADVOCATE

FOR THE APPLICANTS



Solemnly sworn before
me by..... *Sudhakar Rout,*
being identified by..... *A. Parija, Advocate*
at Cuttack Town Date..... *11/03/2026*
11/03/2026
P.K. MOHANTY, Notary, Cuttack Town
Regd. No-ON-04/1995